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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 25/02/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/207/2017
NAME OF THE PETITIONER : M.G.HELEN
NAME OF THE RESPONDENT(S) : SERVOCRAFT HR SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	S. RAVI	counsel for Petitioner	S. Ravi
	R. Neethi	counsel of Respondents	R. Neethi

ORDER

On having the Respondent side counsel stated that they would regularise their account upon which security has been provided by the Petitioner side, this Bench ordered accordingly by hearing this case on 18.03.2019.

In the meanwhile, the Petitioner's side having expressed their willingness to exit from the Company, both the parties are hereby directed to resolve the same by next date of hearing.

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(S.VIJAYARAGHAVAN)
Member (Technical)

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(B.S.V.PRAKASH KUMAR)
Member (Judicial)